

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 22<sup>nd</sup> May, 2018

**No.** HC.VII-167 (Pt.-III)/2014/2829/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officer to participate in the below mentioned Course, scheduled to be held at the LNJNI National Institute of Criminology and Forensic Science, Delhi-

Sl. No.	Name of the Course	Course Date	Nominated Participant	Contact details
1.	Course on Intellectual Property Rights Violations	23 - 25 July, 2018	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati	Mob. No. +9194356-11111 e-mail: rajneeshbora@gmail.com

The Officer is to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/2830 - 2838/A dated 22.05.2018  
Copy forwarded for information and necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.

**As requested, the admissible DA to the nominated officer is furnished below:**

- **Daily Allowance for visit outside N.E. States :Rs. 700/-**
  - **If stayed at Hotel, the maximum amount to be reimbursed: Rs. 1875/- (towards Room Rent)+ one Daily Allowance for each day.**
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

**He is requested to take necessary steps for allowing Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, to attend the Programme.**

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati

The nominated officer is advised to visit the website <[www.nicfs.gov.in](http://www.nicfs.gov.in)> from time to time to get information about the course. Nominated officer must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the aforesaid website under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course.

The Officers nominated for the Course will be accommodated either in NICFS Hostel or the Institute will facilitate their stay in a nearby Hotel on twin-sharing basis. An Officer can make his own arrangement for his stay with intimation to the Institute. The Officers will be required to follow this arrangement and it will not be possible for the Institute to make changes. Those officers who stay in hotel will be required to make payment to the hotel while leaving the hotel.

7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
9. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

★ 22.5.18

Registrar (Judicial)